

(b) Similar incidences are also reported from the offices of the Employees' Provident Fund Organisation at Udaipur, Bhatinda, Chandigarh and Hyderabad.

(c) The Regional Provident Fund Commissioner, Jaipur, Regional Provident Fund Commissioner, Bhatinda, Regional Provident Fund Commissioner, Udaipur and Regional Provident Fund Commissioner, Hyderabad have filed FIRs with the respective Police Stations. The banks have also been directed to re-credit the fraudulently withdrawn amounts to the credit of the Employees' Provident Fund Organisation.

Delivery mechanism of direct cash subsidy

3016. SHRI N.K. SINGH:

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of FINANCE be pleased to state:

(a) whether Government has decided to adopt the direct cash transfer route to reach beneficiaries of kerosene, cooking gas (LPG) and fertilizer subsidies;

(b) if so, the details thereof;

(c) whether banking system in the country is prepared for the same; and

(d) the time by which the plan will be fully operational across the country?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):

(a) To ensure greater efficiency, cost effectiveness and better delivery for kerosene, Domestic LPG and fertilisers, the Government has decided to move towards direct transfer of cash Subsidy to people living below poverty line in a phased manner.

(b) A task force headed by Shri Nandan Nilekani has been set-up to work out the modalities for the proposed system of direct transfer of subsidy for kerosene, LPG and fertilisers.

(c) The Task Force has proposed a phased roll out of direct transfer of subsidies including pilots in selected areas. Close convergence between Aadhaar roll out and extension of banking services under Financial Inclusion Plan is required to achieve the objective.

(d) The Task Force has given its interim report, which is under examination of the Government. The system is expected to be in place by March, 2012.